_															
$\vdash$	Name of the Corporate Debtor: Roxina Real Estate Private Limited; Date of commencement of CIRP: February 03, 2023; List of creditors as on: February 03, 2023, for claims received upto February 17, 2023.														
				List of uns	ecured financia	l creditors (otl	her than fina	ncial credite	ors belonginį	g to any class of c	reditors)				
	(Amount in Rs.)														
SI.	Name of	Details of claim received		Details of claim admitted					Amount of	Amount of any	Amount of claim not admitted	Amount of	Remarks, if any		
No.	creditor	Date of	Amount claimed	Amount of claim	Nature of	Amount	Whether	% of	contingent	mutual dues,		claim under	•		
		receipt		admitted	claim	covered by	related	voting	claim	that may beset-		verification			
						guarantee	party?	share in		off					
	NIL														
_	m . 1	1	1 0	0.00				1 0							
	Total		0	0.00		U	וי	0	0	0	0	0			